

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO. 454
TO BE ANSWERED ON 24.03.2026**

POST-MATRIC SCHOLARSHIP FOR SC STUDENTS

***454. SHRI MANISH JAISWAL:
SHRI NALIN SOREN:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details and number of beneficiaries covered under the revamped Post-Matric Scholarship Scheme for SC students during the last three years, State and district-wise, including Rajasthan, Uttar Pradesh, Madhya Pradesh, Jharkhand, Odisha and Andhra Pradesh particularly Hazaribagh, Ramgarh districts of Jharkhand; Sheopur, Morena, Dewas and Shajapur districts of Madhya Pradesh; Bheem and Khubhalghar areas of Rajsmam Lok Sabha Constituency of Rajasthan;
- (b) whether the Direct Benefit Transfer (DBT) architecture has reduced delays in scholarship disbursement, particularly for students in rural and semi-urban areas, if so, the details thereof and average time taken for scholarship release, State-wise including the above said places;
- (c) whether Aadhaar-based verification has minimised duplication and ghost beneficiaries, if so, the details thereof, State and district-wise including the above said places;
- (d) whether Aadhaar-based verification has helped minimise duplication and ghost beneficiaries under the scheme, if so, the details thereof, State and district-wise including the above said places;
- (e) whether any assessment has been undertaken regarding changes in dropout rates among SC students at higher secondary and tertiary levels have declined post-reform and if so, the details of the decline thereof, State-wise including in the above said places;
- (f) the impact of such scheme on improving higher education participation among SC students; and
- (g) the total amount provided by Central Government to the State Governments for postmatric and pre-matric students to SC community during such period, State-wise including Jharkhand?

ANSWER

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(DR. VIRENDRA KUMAR)**

(a) to (g): A statement is laid on the table of the house.

Statement referred to in parts (a) to (g) in respect of Lok Sabha Starred Question No.454* for answer on 24.03.2026 regarding 'Post-Matric Scholarship for Scheduled Castes(SCs) Students' asked by Shri Manish Jaiswal and Shri Nalin Soren.

(a): Ministry of Social Justice and Empowerment implements Centrally Sponsored Scheme namely Post-Matric Scholarship Scheme for Scheduled Castes students across the Country including State of Rajasthan, Uttar Pradesh, Madhya Pradesh, Jharkhand, Odisha and Andhra Pradesh. The details of number of beneficiaries State/UT-wise including Hazaribagh, Ramgarh district of Jharkhand; Sheopur, Morena, Dewas and Shajapur district of Madhya Pradesh; Rajsmand district including Bhim and Kumbhalgarh areas of Rajsmand Lok Sabha Constituency of Rajasthan under the Centrally Sponsored 'Post-Matric Scholarship Scheme for Scheduled Castes during the last three Financial Years is at **Annexure I**.

(b): Direct Benefit Transfer (DBT) was started in the financial year 2021-22 under the revised Post-Matric Scholarship Scheme for Scheduled Castes students for directly transferring the scholarship funds to the eligible applicants. It has led to simpler and faster flow of funds and has ensured accurate targeting of the beneficiaries, de-duplication and reduction of misuse of funds which has resulted in increased efficiency, effectiveness and transparency. Aadhaar seeded bank validations streamlined processes and reduced delays in scholarship disbursement, including for beneficiaries in rural and semi-urban areas. The disbursement of Central share of the scholarship amount is contingent upon States/UTs disbursing their share and pushing the State/UT share paid data to the National Scholarship Portal.

The average turnaround time taken for disbursement of the Central share of scholarship after the State/UT share paid data has been received ranges from four to five weeks. The details of average time taken for scholarship release of central share, State/UT-wise including Hazaribagh and Ramgarh district of Jharkhand; Sheopur, Morena, Dewas and Shajapur district of Madhya Pradesh; Rajsmand district including Bhim and Kumbhalgarh areas of Rajsmand Lok Sabha Constituency of Rajasthan are at **Annexure-II**.

(c) & (d): Aadhaar-based verification and de-duplication measures implemented under the scheme have significantly minimised duplication. The State-wise details including all districts as well as Hazaribagh, Ramgarh district of Jharkhand; Sheopur, Morena, Dewas and Shajapur district of Madhya Pradesh; Rajsmand district including Bhim and Kumbhalgarh areas of Rajsmand Lok Sabha Constituency of Rajasthan for the last three years are at **Annexure-III**.

(e) & (f): Assessment regarding changes in dropout rates at higher secondary and tertiary levels among Scheduled Caste (SCs) students has not been done by this Department. Though, as per the evaluation report of the Centrally Sponsored schemes by NITI AAYOG, undertaken for Post-Matric Scholarship Scheme for Scheduled Castes students, the studies have recommended that the scheme is built on the strong foundation of promoting educational equity for Scheduled Castes by alleviating financial burdens and focussing on disadvantaged regions. The number of beneficiaries under Post-Matric Scholarship Scheme for Scheduled Castes (SCs) students are increasing since the introduction of DBT from 2021-22.

(g): The central share of scholarship amount is disbursed directly into the Aadhar seeded bank accounts of the eligible applicants through DBT. The State/UT wise details, including Jharkhand, under the Centrally Sponsored 'Post-Matric Scholarship Scheme for Scheduled Castes' and 'Pre-Matric Scholarship for Scheduled Castes & Others' during the last three financial years are at **Annexure-IV**.

ANNEXURE- I

Annexure referred to in Part (a) in respect of Lok Sabha Starred Question No 454* for answer on 24.03.2026 regarding Post Matric scholarship for SC students asked by Shri Manish Jaiswal and Shri Nalin Soren.

The details of number of beneficiaries, State/UT-wise including all districts, under the Centrally Sponsored 'Post-Matric Scholarship Scheme for Scheduled Castes' during the last three financial years

Financial Year		2022-23	2023-24	2024-25
Sl No.	State/UT	Number of beneficiaries	Number of beneficiaries	Number of beneficiaries
1	Andhra Pradesh	2,38,915	1,95,269	3,03,298
2	Assam	11,140	8,426	12,073
3	Bihar	1,36,340	68,975	73,615
4	Chandigarh	876	287	1,253
5	Chhattisgarh	96,267	79,237	87,675
6	DD&DNH	98	0.00	0.00
7	Delhi	7,531	3,160	4,692
8	Goa	1	34	58
9	Gujarat	1,13,531	1,79,116	1,57,584
10	Haryana	87,913	70,464	55,444
11	Himachal Pradesh	21,502	23,959	33,149
12	Jammu & Kashmir	10,097	7,370	6,567
13	Jharkhand	33,922	44,610	57,784
14	Karnataka	4,58,548	4,03,965	4,04,008
15	Kerala	42,521	1,55,319	1,47,531
16	Madhya Pradesh	4,45,319	3,46,289	6,36,303
17	Maharashtra	1,48,573	7,49,317	3,62,808
18	Manipur	8,988	2,125	7,938
19	Meghalaya	0.00	0.00	25
20	Odisha	2,99,369	1,43,861	1,91,873
21	Puducherry	3,904	2,564	2,694
22	Punjab	40,708	1,99,508	2,94,284
23	Rajasthan	3,03,252	1,51,922	2,29,002
24	Sikkim	448	216	172
25	Tamil Nadu	5,43,772	6,43,761	9,34,793
26	Telangana	0.00	0.00	0.00#
27	Tripura	22,278	16,858	19,849
28	Uttar Pradesh	12,69,634	9,49,934	6,44,827
29	Uttarakhand	27,735	23,804	26,216
30	West Bengal	2,73,953	2,68,228	1,08,693
	Total	46,47,135	47,38,578	48,04,208

State of Telangana has been on-boarded since 2024-25 and no State share paid data has been received from the State of Telangana on the Central Portal during the financial year 2024-25.

Annexure referred to in Part (a) in respect of Lok Sabha Starred Question No 454* for answer on 24.03.2026 regarding Post Matric scholarship for SC students asked by Shri Manish Jaiswal and Shri Nalin Soren.

The details of number of beneficiaries, particularly to Hazaribagh, Ramgarh district of Jharkhand; Sheopur, Morena, Dewas and Shajapur district of Madhya Pradesh; Rajsmand district including Bhim and Kumbhalgarh areas.

State Name	District Name	Financial Year		
		2022-23	2023-24	2024-25
		Number of Beneficiaries	Number of Beneficiaries	Number of Beneficiaries
Jharkhand	Hazaribag	-	5605	6365
	Ramgarh	-	1344	1556
Madhya Pradesh	Dewas	289	7025	18325
	Morena	66	7070	19668
	Shajapur	579	4770	13746
	Sheopur	11	1978	4844
Rajasthan	Rajsamand	1511	854	1136
Total		2,456	28,646	65,640

Source: National Scholarship Portal

Annexure referred to in Part (b) in respect of Lok Sabha Starred Question No.454* for answer on 24.03.2026 regarding Post Matric scholarship for SC students asked by Shri Manish Jaiswal and Shri Nalin Soren.

State-wise, Academic Year (AY) wise Average Turn Around Time

S.No	State Name	AY 2022-23	AY 2023-24	AY 2024-25
1	Andhra Pradesh	4-5 Week	7-8 Week	4-5 Week
2	Assam	7-8 Week	8-9 Week	8-9 Week
3	Bihar	10-11 Week	9-10 Week	*
4	Chandigarh	2-3 Week	10-11 Week	7-8 Week
5	Chhattisgarh	4-5 Week	4-5 Week	4-5 Week
6	Delhi	7-8 Week	12-13 Week	14-15 Week
7	Goa	51-52 Week	4-5 Week	**
8	Gujarat	5-6 Week	4-5 Week	4-5 Week
9	Haryana	4-5 Week	11-12 Week	5-6 Week
10	Himachal Pradesh	22-23 Week	6-7 Week	7-8 Week
11	Jammu & Kashmir	10-11 Week	7-8 Week	6-7 Week
12	Jharkhand	4-5 Week	7-8 Week	6-7 Week
13	Karnataka	3-4 Week	6-7 Week	5-6 Week
14	Kerala	6-7 Week	6-7 Week	5-6 Week
15	Madhya Pradesh	7-8 Week	6-7 Week	6-7 Week
16	Maharashtra	4-5 Week	8-9 Week	7-8 Week
17	Manipur	5-6 Week	8-9 Week	6-7 Week
18	Meghalaya	***	37-38 Week	6-7 Week
19	Odisha	4-5 Week	5-6 Week	5-6 Week
20	Puducherry	9-10 Week	12-13 Week	5-6 Week
21	Punjab	7-8 Week	7-8 Week	4-5 Week
22	Rajasthan	10-11 Week	7-8 Week	5-6 Week
23	Sikkim	11-12 Week	9-10 Week	12-13 Week
24	Tamil Nadu	4-5 Week	6-7 Week	4-5 Week
25	Telangana	****	****	6-7 Week
26	Tripura	4 Week	11-12 Week	8-9 Week
27	Uttar Pradesh	2-3 Week	3-4 Week	5-6 Week
28	Uttarakhand	11-12 Week	6-7 Week	8-9 Week
29	West Bengal	4-5 Week	4-5 Week	6-7 Week

Source: National Scholarship Portal

1*: Bihar Govt. opened the portal for AY 2024-25 during the FY 2025-26. State Govt. pushed the data for central share disbursement for AY 2024-25 in the month of February 2026 i.e end of the FY 2025-26.

2**: Goa: No data has been pushed by Goa for AY 2024-25

3***: State of Meghalaya on boarded on Nation Scholarship Portal during the Financial Year 2023-24. No data was pushed by Meghalaya during AY 2022-23.

4****Telangana: State of Telangana has been on-boarded since 2024-25 and no State share paid data has been received from the State of Telangana on the Central Portal during the financial year 2024-25.

ANNEXURE-III

Annexure referred to in Part (c) & (d) in respect of Lok Sabha Starred Question No. 454* for answer on 24.03.2026 regarding Post Matric scholarship for SC students asked by Shri Manish Jaiswal and Shri Nalin Soren.

State-wise de-duplication details, including all districts

S. No.	State Name	Academic Year		
		2022-23	2023-24	2024-25
1	Andhra Pradesh	19	768	116
2	Bihar	328	1,207	-
3	Chhattisgarh	1	110	51
4	Delhi	-	16	5
5	Gujarat	2	505	205
6	Haryana	-	219	132
7	Jharkhand	1	38	44
8	Karnataka	14	3,158	1,104
9	Kerala	2	1,654	1,206
10	Madhya Pradesh	799	3,418	2,261
11	Maharashtra	1	1,710	738
12	Odisha	-	1,982	1,104
13	Puducherry	1	-	-
14	Punjab	-	120	140
15	Rajasthan	809	1,049	1,191
16	Tamil Nadu	33	4,450	1,873
17	Telangana	-	-	436
18	Tripura	2	-	-
19	Uttar Pradesh	15	1,312	1,148
20	West Bengal	33	2,073	1,317
	Grand Total	2,060	23,789	13,071

Source: National Scholarship Portal

Annexure referred to in Part (g) in respect of Lok Sabha Starred Question No. 454* for answer on 24.03.2026 regarding Post Matric scholarship for SC students asked by Shri Manish Jaiswal and Shri Nalin Soren.

The details of Central Assistance (CA) released (amount disbursed) State/UT-wise under the Centrally Sponsored 'Post-Matric Scholarship Scheme for Scheduled Castes (SCs) during the last three Financial Years(FYs).

in Rs. crore

Sl. No.	State/ UT	Central Assistance released under Pre Matric Scholarship Scheme for SCs & Others			Central Assistance released under Post Matric Scholarship Scheme for SCs		
		Financial Year			Financial Year		
		2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
1	Andhra Pradesh	0.00	56.14	0.03	372.59	200.50	605.71
2	Assam	0.00	0.00	0.70	9.20	13.90	8.74
3	Bihar	14.27	15.76	3.35	37.54	21.29	23.97
4	Chandigarh	0.46	0.38	0.31	2.42	0.59	2.70
5	Chhattisgarh	0.00	8.88	5.04	45.01	36.14	39.96
6	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00	0.20	0.00	0.00
7	Delhi	0.11	0.16	0.19	13.67	9.97	22.19
8	Goa	0.00	0.00	0.00	0.00	0.04	0.08
9	Gujarat	16.43	57.59	42.82	220.26	384.23	399.93
10	Haryana	0.00	0.00	0.00	131.58	120.59	94.89
11	Himachal Pradesh	0.00	7.70	2.85	17.60	22.41	35.64
12	Jammu & Kashmir	0.00	0.54	0.82	5.43	4.68	4.09
13	Jharkhand	0.00	0.00	14.30	18.18	31.39	45.04
14	Karnataka	42.02	49.21	58.31	342.00	421.09	422.90
15	Kerala	8.91	2.56	18.21	56.82	119.17	160.70
16	Madhya Pradesh	0.00	0.00	81.00	335.05	366.81	486.74
17	Maharashtra	0.00	0.00	0.11	359.42	1652.98	929.92
18	Manipur	0.00	0.26	0.30	7.34	1.94	6.76
19	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.10
20	Odisha	6.46	7.08	18.20	338.33	127.44	181.51
21	Puducherry	0.00	0.15	0.14	3.61	2.86	3.20
22	Punjab	19.50	21.65	8.78	62.81	284.87	410.42
23	Rajasthan	0.00	28.23	8.66	241.38	147.13	180.59
24	Sikkim	0.00	0.00	0.00	0.76	0.52	0.44
25	Tamil Nadu	22.12	70.56	109.45	726.25	713.70	1032.09
26	Telangana	0.00	0.00	0.00	0.00	0.00	0.00#
27	Tripura	1.30	0.67	1.93	38.92	40.93	51.61
28	Uttar Pradesh	60.10	79.66	62.80	926.00	674.83	366.02
29	Uttarakhand	0.00	3.12	3.12	12.59	12.94	19.69
30	West Bengal	16.24	36.36	19.48	63.36	62.48	26.63
Total		207.92	446.66	460.90	4388.32	5475.43	5562.26

State of Telangana has been on-boarded since 2024-25 and no State share paid data has been received from the State of Telangana on the Central Portal during the financial year 2024-25.

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